

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **05.12.2022** (MONDAY)
 CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr.Naresh Salecha, Member (Technical)

For Judgement

S No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 409/2022 & IA No. 1001/2022	K. N. Narayanan Namboodiripad & 4 Ors Vs K. Parameswaran Nair & Anr	Mr. TK Bhaskar	Mr. PV Vinod- R1
2	TA (AT) No.19/2021 (Comp App (AT) No. 124/2020 & IA No.292/2022	Meenachil Hotels & Resorts Pvt Ltd & Anr Vs Abraham Reji & 14 Ors	Mr. Vinay Mathew	Ms. Hema Srinivasan- R1 & R2 Mr. PK Biju- R9

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) (Ins) No.423/2022	Consortium of Fortuna Engi Tech and Structural (India) Private Limited Vs G Madhusudhan Rao & 2 Ors	Mr. K Suresh	
4	Comp App (AT) (CH) No.113/2022 & IA No. 1032, 1033 & 1034/2022	Anraj Bhandari Vs Stove Kraft Private Limited	Mr. R Subramaniam Raja	

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) (Ins) No.198/2021 & IA No. 401&402/2021	G. Ramakrishna Reddy Vs Manjeet Buch & Anr	Mr. VM Kannan	Mr. K. Moorthy Ms. Pavithra Sundararajan- R2

For Hearing:

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) (Ins) No. 05/2021 & IA No.614/2021	State Bank of India Vs Hackbridge Hewittic & Easun Limited	Mr. Rajiv S Roy	Mr. Mohammed Farook
7	Comp App (AT) (CH) No.44/2021 IA No. 548/2021	Chalasanani Udaya Shankar & 2 Ors Vs M/s. Lexus Technologies Pvt Ltd & 9 Ors	Mr. PBA Srinivasan	Mr. Avinash Krishnan Ravi- R1-R5

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	Comp App (AT) (CH) (Ins) No. 311/2021	Rheem Matrix Pvt Ltd Vs S12 Microsystems Pvt Ltd	Mr. Ashutosh Kumar Mishra	Mr. BS Theerthesh
9	Comp App (AT) (CH) (Ins) No.278/2021 & IA No. 597,598 & 600/2021	M/s Malayalam Industries Ltd. Vs. Mr. K Easwara Pillai & 6 Ors	Mr. G.R. Lakshmanan Mr. R. Mariappan	Mr. S. Sethuraman
10	Comp App (AT) (CH) (Ins) No. 105/2022 & IA No. 240/2022	A Shankar Vs Bank of India & Anr	Mr. Harishankar Mani Mr. Jerin Asher Sojan	Mr. T. Ravichandran- R1
11	Comp App (AT) (CH) (Ins) No. 264/2022 & IA No 560,561 & 562/2022	Gurvinder Bhatia Vs Subrata M Maity	Mr. Thriyambak J Kannan	M/s Shardul Amarchand Mangaldas- R2 M/s Gupta & Ravi- R9, R10
12	Comp App (AT) (CH) (Ins) No.364/2022 & IA No. 840 & 841/2022	SMS Foundation & Investments LLP Vs Harsha Exito Engineering Pvt. Ltd Rep. by RP Mr. John Ohilvi	Mr. K. Gaurav Kumar, PCS	Mr. T. Dhanasekaran
13	Comp App (AT) (CH) (Ins) No.388/2022 & IA No. 924,925 & 926/2022	Immaneni Eswara Rao Erstwhile RP of M/s Segno Ceramics Pvt Ltd Vs Narahari Prasad Narasimha Rao Director (Suspended) & 4 Ors.	Mr. Avinash Krishnan Ravi	Mr. Arjun Suresh

14	Comp App (AT) (CH) (Ins) No. 261/2022 & IA.No.553 & 939/2022	A.L.Sudershan Vs Syndicate Bank & Anr	M/s. Aiyar & Dolia	Mr. ML Ganesh- R1 M/s JVL Bharathi R2
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For Hearing:

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15	Comp App (AT) (CH) No.18/2021 & IA No.207/2021	Vijaya Hospitality and Resorts Ltd & Anr Vs Tony PA & 4 Ors	Mr. Vipin Warriar	Mr. Renjith Rajappan R1- R4
16	Comp. App (AT) (CH) (Ins) No.40/2021& IA.No.91 & 92/2021	Mathew CK & 27 Ors Vs Shri Kumar Rajan & 2 Ors	Mr. Pranava Charan	Mr. PV Vinod- R1 & R2 Mr. Shivshankar R Panicker- R3
17	Comp App (AT) (CH) (Ins) No.40/2022 & IA NO 80 & 81/2022	Erstwhile Resolution Professional, Ashok Kriplani Vs Konduru Prasanth Raju & 2 Ors	Ms. Shweta Mahajan	Ms. Shilpa Gamnani
18	Comp App (AT) (CH) (Ins) No.34/2022 & IA No. 66/2022	Merin Jose Vs State Bank of India	M/s Biz & Legis	Mr. Vinod PV
19	Comp App (AT) (CH) No.25/2022 & IA No. 256, 257 & 258/2022	Ravindranath GE Medical Associates Pvt. Ltd. Vs. Dr. Ravindranath Kancherla & 13 Ors. WITH	Mr. Arun Karthik Mohan	Mr. TK. Bhaskar- R1
20	Comp App (AT) (CH) No.26/2022 & IA No. 259, 260 & 261/2022	Gleneagles Development Pte Ltd. Vs Dr. Ravindranath Kancherla & 13 Ors.	Mr. Arun Karthik Mohan	Mr. TK. Bhaskar- R1
21	Comp App (AT) (CH) No. 42/2022 & IA No. 531/2022	The Assistant Commissioner of GST and Central Excise Vs. Thiru Adooran Sugars Ltd. WITH	Mr. Raj Kumar Jhabakh	Mr. B Dhanaraj

22	Comp App (AT) (CH) No.44/2022 & IA No. 539/2022	The Assistant Commissioner of GST and Central Excise Vs. Mr. Ramakrishnan Sadasivan	Mr. Raj Kumar Jhabakh	Mr. B Dhanaraj
23	Comp. App (AT) (CH) (Ins) No. 43/2021 & IA No.357/2021	Zuberi Engineering Construction (P) Ltd Vs IVRCL Limited	Mr. Amol Vyas Mr. Saumil Sharma	Mr. Nithyavendhan K- R1

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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